

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Subject: Constitution of Commercial Division for the High Court of J&K and Ladakh.

ORDER

No:- 1073 of 2026/RG

Dated:- 14 .07.2026

In supersession of High Court Order No. 1449 of 2024/RG dated 25.09.2024, Hon'ble the Chief Justice (Acting) has been pleased to re-constitute the Commercial Division Benches in terms of Section 4 of the Commercial Courts Act, 2015, in both wings of the High Court of J&K and Ladakh as under, till further orders, for hearing and disposal of all suits and applications relating to commercial disputes including arbitration proceedings relating to commercial disputes, filed/pending on the original side of this Hon'ble Court:-

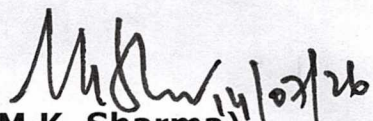
Benches for Srinagar Wing:-

- i. Hon'ble Ms. Justice Moksha Khajuria Kazmi
- ii. Hon'ble Mr. Justice Shahzad Azeem

Benches for Jammu Wing:-

- i. Hon'ble Mr. Justice Rajesh Sekhri
- ii. Hon'ble Mr. Justice Sanjay Parihar

By Order


(M.K. Sharma)

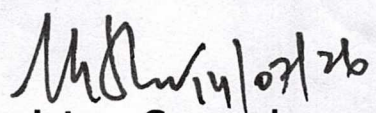
Registrar General

Dated:- 14 .07.2026

No:- 30730-56/RG/GS

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
5. Registrar Judicial, High Court of J&K and Ladakh Jammu/Srinagar.
6. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar;
.....for information.
7. Incharge NIC, High Court of J&K and Ladakh, Jammu/Srinagar for information and uploading the same on the High Court website.
8. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and for keeping the record of the same.
9. Order file


Registrar General